

2. University Grants Commission.
3. National Book Trust, New Delhi.
4. The three National Akademies, namely, Sahitya Akademi, Sangeet Natak Akademi and Lalit Kala Akademi, New Delhi.
5. Kendriya Hindi Shikshan Mandal, Agra.
6. Lakshmi Bai National College of Physical Education, Gwalior.
7. Five Indian Institutes of Technology at Kharagpur, Kanpur, Delhi, Bombay and Madras.
8. 14 Regional Engineering Colleges.
9. Indian Institution of Sciences, Bangalore.
10. Indian Council of Social Science Research, New Delhi.
11. Indian Institute of Advanced Studies, Simla.

Implementation of Wild Life Protection Act

3503. SHRI DEVINDER SINGH
GARCHA:
SHRI MOHINDER SINGH
GILL:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Indian Wild Life Protection Act has not yet been effectively implemented so as to check the destruction of wild life in the country;

(b) whether nine States and Union Territories have not so far adopted the provisions of the said Act;

(c) if so, the reasons for the same; and

(d) what immediate steps are being taken to properly enforce the law against indiscriminate destruction of wild life, through poaching too as urged by the Wild Life Board?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI B. P. MAURYA): (a) and (b). In some of the States where the Act has been extended, the full complement of protective staff for the effective enforcement of the Act has not been put in position yet. However, the staff in these States is being strengthened and protection work intensified. Vigilance is being maintained against poaching illegal trapping sale etc. through the enforcement staff and legal action is taken against the offenders.

(b) Eight States and U.Ts. have not so far adopted the provisions of the said Act.

(c) The information is being collected from State Governments and will be laid on the Table of Sabha in due course.

Committee on Working of Small Farmers Development Agencies in Bilaspur, M.P.

3504. SHRI BHAGATRAM MANHAR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to appoint a committee to look into the working of small Farmers Development Agencies in Bilaspur, M. P.; and

(b) if so, the composition and terms of reference of the Committee?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI B. P. MAURYA): (a) No, Sir.

(b) Does not arise.

Ship Building Facilities at Alleppey and Panaji

3505. SHRI VAYALAR RAVI:
SHRI M. M. JOSEPH:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state: